

was submitted to Government in December, 1970. The more important among the points covered in the Memorandum related to larger representation for coffee growers on the Board, adequate return to Growers for the coffee delivered by them, simplification of procedures for levy of various taxes on coffee, issue of forms of transport permits in the regional language, strengthening of the technical, advisory and extension services provided by the Coffee Board in Wynad area, and intensification of measures to promote coffee consumption in the country, etc. The Memorandum has been examined in detail in consultation with the Coffee Board. Some of the points raised by the Growers have already been met, as indicated below :

- (1) The payment made by the Coffee Board on the coffee delivered by Growers into the Pool has already been higher than the cost of production, as determined for each season's crop.
- (2) Steps have already been taken to strengthen the technical, advisory and extension services of the Coffee Board in the Wynad area.
- (3) Transport permits have now been made available in the regional language, viz. Malayalam.
- (4) The Coffee Board is formulating schemes for a major crash programme of promoting consumption of coffee in the country.
- (5) Coffee growers already represented adequately on the Coffee Board, and no further enlargement of their representation is considered necessary.

The other points made in the representation have been remitted to appropriate authorities of the State Governments who are primarily concerned in the matter.

Nationalisation of Export Trade of Cashewnuts

384. SHRI A. K. GOPALAN : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

- (a) whether Government propose to nationalise export trade of cashewnuts ;
- (b) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) to (c). There is no proposal to nationalise the export trade in Cashew kernels for the present.

Bringing Cashew Industry under Industrial Relations Act

385. SHRI A. K. GOPALAN : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether Government are considering the demand for bringing the cashew industry within the purview of the Industrial Relations Act ;

(b) if so, the details thereof ;

(c) whether Government have received any representation the subject ; and

(d) if so, when a decision is likely to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) There is no Central Act known as the Industrial Relation Act.

(b) and (c). Do not arise.

Crisis in Textile Mills, Kanpur

386. SHRI S. M. BANERJEE : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether the Textile mills in Kanpur are facing crisis ;

(b) whether any investigation has been made to ascertain whether this crisis is genuine or artificial ; and

(c) if so, the result of the investigation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) No, Sir. It has, however, been reported that one Cotton Textile Mill in Kanpur has not been working properly. An Investi-